(TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE EXTRAORDINARY)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF TRADE AND TAXES (GST-POLICY BRANCH) VYAPAR BHAWAN: I.P. ESTATE: NEW DELHI- 110 002

No. F.2 (69)/Policy-GST/2018/236-246

Dated: 05/06/2018

NOTIFICATION No. 3/2018 (State Tax)

Reference notification no.24/2018 (central Tax)

No. F.3 (69)/Policy-GST/2018/.- In exercise of the powers conferred by section 48 of the Delhi Goods and Services Tax Act, 2017 (Delhi Act 03 of 2017) read with sub-rule (3) of rule 83 of the Delhi Goods and Services Tax Rules, 2017, the Commissioner, on the recommendations of the Council, hereby notifies the National Academy of Customs, Indirect Taxes and Narcotics, Department of Revenue, Ministry of Finance, Government of India, as the authority to conduct the examinationas per the said sub-rule.

2. This Notification shall come into force from 25th May, 2018.

(H. Rajesh Prasad) Commissioner (State Tax)

Dated: 05/06/2018

No. F.2 (69)/Policy-GST/2018/236 - 246

Copy forwarded for information to:-

- 1. The Principal Secretary (GAD), Govt. of NCT of Delhi, Delhi Sachivalaya, New Delhi for publication in Delhi Gazette Part-IV (extraordinary) in today's date.
- 2. The Principal Secretary (Finance), Finance Department, Govt. of NCT of Delhi, Delhi Sachivalaya, New Delhi.
- The Principal Secretary to the Chief Minister, Govt. of NCT of Delhi, Delhi Sachivalaya, New Delhi.
- 4. The Chief Commissioner (Central Tax), Govt. of India, First floor, C R Building, I.P. Estate, New Delhi.
- The Secretary to the Deputy Chief Minister, Govt. of NCT of Delhi, Delhi Sachivalaya, New Delhi.
- 6. All Special/Addl./Joint Commissioners, Department of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi.
- 7. The Special Commissioner (PR), Department of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi to arrange to give wide publicity to this notification.
- 8. The Joint Commissioner (System), Department of Trade & Taxes, Vyapar Bhawan, I,P. Estate, New Delhi to upload the notification on the website of the Department.

- 9. All Asstt. Commissioners/GSTOs Department of Trade and Taxes, Vyapar Bhawan, I.P. Estate, New Delhi through their Zonal Incharges.
- 10. The President/Secretary, Sales Tax Bar Association (Regd.), Vyapar Bhawan, I.P. Estate, New Delhi
- 11. Guard File.

(Sadanand Sah) Assistant Commissioner (Policy)